

**COURT - I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 307 OF 2016 &  
IA NO. 636 OF 2016**

**Dated: 01<sup>st</sup> February, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Subhash Infraengineers Pvt. Ltd. & Anr. ...Appellant(s)**

**Vs.**

**Haryana Electricity Regulatory Commission & Anr. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan  
Ms. Aditi Mohapatra

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R.1

Mr. Aditya Singh for R.2

**ORDER**

Learned counsel for the Respondents state that they do not wish to file any reply.

List the matter for hearing on **23.02.2017.**

**(I. J. Kapoor)  
Technical Member**

**(Justice Ranjana P. Desai)  
Chairperson**

*ts/sh*